**In the National Company Law Tribunal, New Delhi Bench-II**
**List of Creditors in the matter of Abhisar Impex Pvt. Ltd.**
**Secured Financial Creditors**
**(Amount in Rs.)**

| S No. | Name of Creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set- off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Details of claim provisionally admitted | Nature of claim | Amount received by security interest | Amount covered by guarantee | Whether related party | | | | | |
| 1 | Asset Care & Reconstruction Enterprise Ltd (Assigned by Canara Bank) | NA | 24-09-2025 | 3,48,22,62,232 | | 3,48,22,62,232 | NA | NA | NA | NA | NA | NA | NA | NA | NA |
| 2 | IDBI Bank | NA | 14-02-2024 | 2,22,21,20,848 | | 2,22,21,20,848 | NA | NA | NA | NA | NA | NA | NA | NA | NA |
| 3 | Axis Bank Ltd | NA | 09-04-2024 | 1,91,85,70,562 | | 1,91,85,70,562 | NA | NA | NA | NA | NA | NA | NA | NA | NA |
| 4 | Bank of Baroda | NA | 14-02-2024 | 1,90,47,96,824 | | 1,90,47,96,824 | NA | NA | NA | NA | NA | NA | NA | NA | NA |
| 5 | Union Bank of India | | 14-02-2024 | 72,31,49,882 | | 72,31,49,882 | NA | NA | NA | NA | NA | NA | NA | NA | NA |
| 6 | DBS Bank | NA | 14-02-2024 | 50,40,93,652 | 50,40,93,652 | | NA | NA | NA | NA | NA | NA | NA | NA | NA |
| | | | | **10,75,49,94,000** | **50,40,93,652** | **10,25,09,00,348** | | | | | | | | | |